

ITEM NO.114

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2975/2009

M/S.SASARAM COLD STORAGE PVT.LTD.

Appellant(s)

VERSUS

BIHAR STATE ELECTRICITY BOARD & ORS.

Respondent(s)

(with office report)

Date : 31/05/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Mr. Bhoop Singh, Adv.
Mr. Randhir Singh Jain, AOR (N.P.)

For Respondent(s) Mr. Mohit Kumar Shah, AOR
Mr. Anand Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellant submits that the
learned arguing counsel is not well and prays for an adjournment.

In view of the prayer made, list on Tuesday, the 7th June,
2016.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master